

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant
For the respondent

Mr. Akshya Goel, Mr. Abhishek Pratap Singh, RP.
Ms. Priyar Puri, Mr. Yati Sharma, Advs. for R-29
(IOCL)

ORDER

CA-438(PB)/2019:-

In compliance of the order dated 31.07.2019, an affidavit has been filed.

List for arguments on 11.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)